

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 419  
TO BE ANSWERED ON 20<sup>TH</sup> JULY, 2021**

**BENEFICIARIES UNDER ONORC**

**419. SHRI NALIN KUMAR KATEEL:**

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Supreme Court has directed all the States to implement One Nation One Ration Card system (ONORC) recently, if so, the details thereof;
- (b) whether the ONORC Scheme implementation has covered 86% of beneficiaries across 32 States and UTs, if so, the details thereof;
- (c) the names of the remaining States yet to be integrated in the scheme, State-wise;
- (d) the number of beneficiaries covered so far, Statewise;
- (e) whether the Government has reviewed the progress of implementation of this scheme, if so, the details thereof; and
- (f) the steps taken to eliminate bogus, ineligible ration cards and reduce leakage to make the PDS system better?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

---

(a): Yes sir. The Hon'ble Supreme Court of India in its judgement dated 29-06-2021 in connection with Suo Motu Writ Petition (Civil) No. 6 of 2020 titled 'Problems and Miseries of Migrant Labourers' has also directed the States which have not implemented the One Nation One Ration Card to implement the same by not later than 31-07-2021.

.....2/-

**(b): Upto December 2020 the One Nation One Ration Card (ONORC) plan has been enabled in 32 States/UTs covering about 86% NFSA population (nearly 69 Crore of total 80 Crore beneficiaries) in the country to have an option to lift their foodgrains from any Fair Price Shop of choice anywhere in these 32 States/UT.**

**(c): 4 States/UT of Assam, Chhattisgarh, Delhi and West Bengal are yet to enable the ONORC plan.**

**(d): A State/UT wise statement showing number of NFSA beneficiaries covered under ONORC plan is at Annexure-I.**

**(e): The Department regularly reviews the implementation of ONORC plan, number of portability transactions, efforts made by States/UTs through central portals, VC meetings, letters from all levels to concerned States/UTs and technical partners, etc.**

**(f): As per Targeted Public Distribution System (Control) Order, 2015 under National Food Security Act (NFSA), all States/UTs are required to review their list of eligible beneficiaries every year and are required to remove/delete the ineligible or bogus ration cards/beneficiaries from their ration card's database.**

\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.419 FOR ANSWER ON 20.07.2021 IN THE LOK SABHA.**

State/UT wise statement showing number of NFSA beneficiaries covered under ONORC plan in 32 States/UTs up to December 2020:

Sl.	State/UT	ONORC Implementation Status	No. of NFSA Beneficiaries - All covered under ONORC (in Lakhs)
1	Andaman and Nicobar Island	Implemented	0.61
2	Andhra Pradesh	Implemented	268.23
3	Arunachal Pradesh	Implemented	8.21
4	Assam	<b>Pending</b>	0.00
5	Bihar	Implemented	864.50
6	Chandigarh	Implemented	2.75
7	Chhattisgarh	<b>Pending</b>	0.00
8	Dadra Nagar Haveli & Daman Diu	Implemented	2.85
9	Delhi	<b>Pending</b>	0.00
10	Goa	Implemented	5.32
11	Gujarat	Implemented	382.54
12	Haryana	Implemented	126.49
13	Himachal Pradesh	Implemented	28.64
14	Jammu & Kashmir	Implemented	72.41
15	Jharkhand	Implemented	263.70
16	Karnataka	Implemented	401.93
17	Kerala	Implemented	154.80
18	Ladakh	Implemented	1.44
19	Lakshadweep	Implemented	0.22
20	Madhya Pradesh	Implemented	546.42
21	Maharashtra	Implemented	700.17
22	Manipur	Implemented	24.57
23	Meghalaya	Implemented	21.46
24	Mizoram	Implemented	6.68
25	Nagaland	Implemented	14.05
26	Odisha	Implemented	323.60
27	Puducherry	Implemented	6.28